

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2745

ANSWERED ON:31.08.2007

HOUSING PROBLEM OF POOR

Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the agencies entrusted with the work of providing houses to the poor and middle class people in Delhi have not accomplished their work; and

(b) if so, the reaction of the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)&(b): The Delhi Development Authority (DDA), the main agency entrusted with the work of providing houses to the poor and middle class people in Delhi, has been making available housing stock by allotment of plots under the Rohini Residential Scheme, allotment of land to Cooperative Societies as well as by allotment of built up flats. The total housing stock generated as part of the planned development through direct construction by DDA, construction of dwelling units by private individuals on plots allotted by DDA, accommodation by way of resettlement colonies and construction of plots allotted to Cooperative Societies has been approximately 10.5 lakhs. In addition, nearly 1 lakh units have been generated in the form of resettlement of slum clusters through the Slum & JJ Wing of MCD and DDA. Out of nearly 3 lakh dwelling units constructed by DDA, 1.83 lakh belong to Low Income Group (LIG) and Economically Weaker Sections (EWS). The houses constructed for LIG and EWS thus constitute nearly 60% of the total units constructed by DDA.